

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-470(ND)/2017

COARM:

**PRESENT: DR. V.K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2019**

**NAME OF THE COMPANY: Sh. Amit Kumar Malik Vs. M/s. Kindle  
Developers Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


**Present for the Petitioner: Mr. Abhieshek Pratap Singh, Advocate**

**Present for the Respondent: Mr. Abhay Kaushik, Advocate**


**ORDER**

Ld. Counsel appearing on behalf of one of the ex-Director is directed to furnish the fresh address of the Chartered Accountant who had prepared the financial statements for the last 4 years. The Auditor is also directed to be present in Court.

To come up on 11<sup>th</sup> March, 2019. Dasti



**(V.K. Subburaj)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**

(Ginni)